

**THE HYDERABAD STATE SUPPLEMENTARY
APPROPRIATION ACT, 1955.**

No. I of 1955.

C O N T E N T S .

PREAMBLE.

SECTIONS.

1. Short title and Commencement.
2. Issue of Rs. 1,78,34,064 out of the Consolidated Fund of the State of Hyderabad for the year 1954-55.
3. Appropriation.

Schedule.

*** THE HYDERABAD STATE SUPPLEMENTARY
APPROPRIATION ACT, 1955.****No. I of 1955.****An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Hyderabad for the service of the year ending on 31st day of March, 1955.**

Preamble.

WHEREAS it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Hyderabad for the service of the year ending on 31st day of March, 1955 ;

BE it enacted in the Sixth Year of Our Republic as follows:—

Short title
and com-
mencement.

1. (1) This Act may be called the Hyderabad State Supplementary Appropriation Act, 1955.

(2) It shall come into force at once.

Issue of Rs.
1,78,34,064
out of the
Consolidated
Fund of the
State of
Hyderabad
for the year
1954-55.

2. From and out of the Consolidated Fund of the State of Hyderabad there may be paid and applied sums not exceeding those specified in column 5 of the Schedule amounting in the aggregate to the sum of rupees one crore, seventy-eight lakhs, thirty-four thousand and sixty-four, towards defraying the several charges coming in course of payment during the year ending on the 31st day of March, 1955 in respect of the services specified in column 2 of the Schedule.

Appropriation.

3. The sum authorised to be paid and applied from and out of the Consolidated Fund of the State of Hyderabad by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the 31st day of March, 1955.

[Statement

SCHEDULE.

(See Sections 2 and 3)

S. No.	Services and purposes	Sums not Exceeding		Total
		Charged on the Consolidated Fund.	Other expenditure to be met out of the Consolidated Fund.	
1	2	3	4	5
	A-Revenue Expenditure	Rs.	Rs.	Rs.
1.	7-Land Revenue	5,03,600	5,03,600
2.	9-Stamps	3,910	3,910
3.	13-Other Taxes & Duties	1,12,600	1,12,600
4.	18-Other Revenue Expenditure financed from Ordinary Revenues	7,42,000	7,42,000
5.	22-Interest on Debt and other obligations	6,600	..	6,600
6.	25-General Administration	1,28,897	1,28,897
7.	27-Administration of Justice	2,50,100	2,50,100
8.	29-Police	4,80,000	4,80,000
9.	37-Education	5,34,926	5,34,926
10.	38-Medical	93,574	93,574
11.	39-Public Health	6,64,654	6,64,654
12.	40-Agriculture	1,16,700	1,16,700
13.	41-Veterinary	1,30,274	1,30,274
14.	42-Co-operation	15,000	15,000
15.	43-Industries and Supplies	3,46,956	3,46,956
16.	47-Miscellaneous Departments	25,41,164	25,41,164 ^f

Supplementary Appropriation (1955: HYD. Act I)

SCHEDULE—(Contd.)

1	2	3	4	5
17.	50-Civil Works	9,51,072	9,51,072
18.	XLI-Electricity Schemes Working Expenses	1,13,880	1,13,880
19.	54-Famine	1,00,893	1,00,893
20.	54-A. Territorial & Poli- tical Pensions	4,98,413	4,98,413
21.	56-Stationery & Printing	20,100	20,100
22.	57-Miscellaneous	16,28,091	16,28,091
23.	63-B. Community Develop- ment Programme	25,87,000	25,87,000
Total Expenditure on Revenue Account	6,600 1,25,63,804	1,25,70,404
B-Capital Account				
24.	68-Construction of Irriga- tion, etc. (Works)	300	300
25.	81-Capital Outlay on Civil Works	3,54,560	3,54,560
26.	82-Other Provincial Works	49,08,000	49,08,000
Total Capital Account	52,62,860	52,62,860
C-Debt Heads	800	800
Grand Total	6,600 1,78,27,464	1,78,34,064